

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 134/17 in CP(IB) No.25/BB/ 2017	-	For hearing on IA	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Housing & Infra- structure) India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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21. **KAVITHA SALDANHA**
[9741630496]
[FOR TRIAL BASE]

RESPONDENT



Aika Guipathi
9739382516

Petitioner



[Pragati Law Chambers] ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Memo is filed seeking adjournment of I.A 134/17. List it on 15/11/2017 for hearing on IA 134/17.



Member (T)



Member (J)